

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

110

CP (IB) No. 829/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST AUGUST, 2018, 10:30 A.M.

Name of the Company	Bard Roy Infotech Pvt. Ltd. -Vs- KND Engineering Technologies Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Saumali Basu , Operational Creditor

Saumali Basu
21.08.2018.

ORDER

Ld. Counsel for Operational Creditor is present.

Ld. Counsel for Operational Creditor submits that the notice has been served on the Corporate Debtor by speed post and the copy of the track report produced before me shows that the notice has been served on 13/07/2018.

Directed to file affidavit of service along with track report .

Corporate Debtor is called absent and declared ex-parte.

List it for hearing on 22/10/2018.

Sd

(Jinan K.R.)
Member (J)